

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON **11.07.2024** THROUGH VIDEO CONFERENCE

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**PRESENT:** HON'BLE SHRI SANJIV JAIN, MEMBER (JUDICIAL)  
HON'BLE SHRI VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

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**IN THE MATTER OF** : Shriram Finance Ltd  
Vs  
Parveen Travels Pvt Ltd

**MAIN PETITION NUMBER** : CP(IBC)/159(CHE)/2023  
**(IA/MA) APPLICATION NUMBERS**

IA/1517(CHE)/2024

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**ORDER**

Present: Mr. M.S.Sankar, Ld. IRP in person.

This Application has been filed stating that CoC has been formed. The report is taken on record, subject to all just exceptions.

IA/1517(CHE)/2024 is **disposed of**.

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**[VENKATARAMAN SUBRAMANIAM]**  
**MEMBER (TECHNICAL)**

MS

-sd-

**[SANJIV JAIN]**  
**MEMBER (JUDICIAL)**